

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.10.2017

ORDER NO. 146 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 53 of 2017 for CESTAT, Chennai for the period 30.10.2017 to 03.11.2017 to the extent indicated below:-

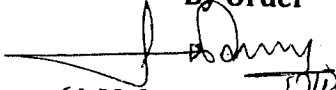
I - DIVISION BENCH

COURT	WORK ASSIGNED
Hon'ble, Ms. Sulekha Beevi, Member (Judicial) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical) (Morning Session)	Customs & Service Tax Division Bench matters
Hon'ble, Ms. Archana Wadhwa, Member (Judicial)) and Hon'ble Sh. Madhu Mohan Damodhar, Member (Technical) (Afternoon Session)	Excise Division Bench matters

II - SINGLE BENCH MATTERS

Hon'ble, Ms. Archana Wadhwa, Member (Judicial) (Morning Session)	All Single Member Bench matters except matters of M/s V.Lakshmikumaran & Associates
Hon'ble, Ms. Sulekha Beevi, Member (Judicial) (Afternoon Session)	All Single Member Bench matters of M/s V.Lakshmikumaran & Associates

Note: If any Bench is not available, the list will be taken up by the other Bench to the extent possible.

By Order

(A.Mohan Kumar)
Registrar

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Dy. Registrar

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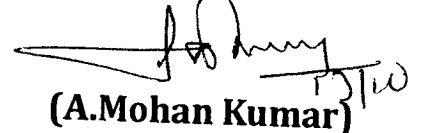
ORDER NO. 147 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 53/2017 for CESTAT Chennai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C.S., Member (J) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 13.11.2017 to 17.11.2017	All Division Bench matters including the appeals arising against the adjudication order passed by Sh. M. M. Damodhar as Commr./Commr(Appeals)

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(A.Mohan Kumar)

Registrar

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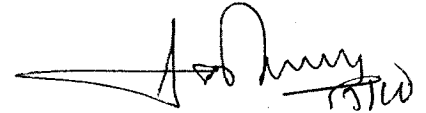
ORDER NO. 148 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 57 of 2017 for CESTAT Hyderabad to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran, Member (J) and Hon'ble Sh. M. M.Damodhar, Member (T)	From 13.11.2017 to 17.11.2017	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar